

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 164 OF 2018 &
IA NO. 788 OF 2018

Dated: 19th July, 2019

In the matter of:

M/s Century Rayon Limited

...Appellant(s)

Versus

Maharashtra State Electricity Distribution Co. Ltd &Anr.

...Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **23.09.2019.**

PS/Court Master

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